GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:3112 ANSWERED ON:31.07.2014 CONSERVATION OF MITHI RIVER Maadam Smt. Poonamben Hematbhai

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government is aware of the decaying and dangerous situation of the Mithi river in Mumbai;
- (b) if so, the details thereof along with the projects being currently undertaken for its rejuvenation including money spent on it during the last five years and outcome thereof;
- (c) whether the Government is aware that initiatives taken up for cleaning up of Mithi river in Mumbai have been delayed because of poor cooperation between the concerned authorities, namely, Brihan Mumbai Municipal Corporation (BMC) and Mumbai Metropolitan Region Development Authority (MMRDA);
- (d) if so, the action taken thereon; and
- (e) whether the Government has kept track of the ongoing Mithi river projects and if so, the details and status thereof?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION; PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

- (a) Ministry of Environment & Forests (MoEF) have informed that Central Pollution Control Board (CPCB) has in its report of 2010 identified 150 polluted stretches of rivers in the country based on BOD (Bio-chemical Oxygen Demand), a critical parameter of water quality levels taking into account the water quality monitoring done by them in collaboration with the State Pollution Control Boards (SPCBs). Mumbai stretch of Mithi River is included in this list of 150 polluted stretches.
- (b) As informed by MoEF, presently no such proposal has been sanctioned by MoEF.
- (c) to (e) It is the responsibility of the State Governments/ local bodies to identify polluted rivers, take appropriate corrective steps in consonance with the State Pollution Control Boards, and to evaluate the impact thereof. The MoEF is supplementing the efforts of the State Governments in addressing the problem of pollution in identified stretches of major rivers under the National River Conservation Plan (NRCP), including the National Ganga River Basin Authority (NGRBA) programme.